

राष्ट्रीयहरितअधिकरण / National Green Tribunal
प्रधानन्यायपीठ / Principal Bench
फरीदकोटहाउस, कॉपरनिकसमार्ग/ Faridkot House, Copernicus Marg
नईदिल्ली / New Delhi – 110001

OFFICE ORDER

NGT/PB/87/Admn/2014/635 (AD)

Dated : 25thMay, 2020

Sub : Instructions to staff in view of one corona positive case in NGT-reg.

As NGT resumes its functioning after one corona positive case came to light at NGT workplace, the entire staff is impressed upon to strictly follow all protocols, guidelines, instructions, advisories, directions, etc. issued by the Government from time to time.

The staff coming to the office shall continue to get themselves thermally scanned at the entry gate, wear face-masks throughout, wash/sanitize hands frequently and maintain social distancing strictly.

In case any staff member is unable to physically attend office on the ground of Corona-related health/risk issues, intimation about the same be immediately given to their section-heads and Administration Section of the Office (through email) as well as the concerned health authorities, wherever applicable, as per the extant protocols. All regular updates about their health be sent to the Office and health authorities for proper verification, monitoring, contact tracing and follow up. No laxity or negligence in this regard be shown by any such staff member for his own safety and that of his family, neighbourhood and staff at workplace.

Section-heads shall remain in touch with the staff working under them and shall modify the duty rosters in such manner that staff falling in 'safe' and 'low-risk' categories is physically called to the office initially, and the staff members in 'high-risk' and 'moderate-risk' categories are duly accommodated and physically called subsequent to their coming out of these categories, while making endeavour for 50% physical attendance as per earlier instructions to the extent possible. The remaining staff not so physically called, shall continue to work from homes.

This issues with approval of the Competent Authority.

Sd/- x xxx
(Ashu Garg)
Registrar General

Copy to:

1. PPS to Hon'ble Chairperson, NGT
2. PS to all Hon'ble Judicial Members and Hon'ble Expert Members
3. PA to Registrar General, NGT (PB)
4. Ld. Deputy Registrars (PB) and Ld. Assistant Registrar (PB)
5. All section heads, NGT(PB) for information and necessary action, and for bringing the above directions to the notice of all staff members working under them.
6. Ld. Registrars (all zonal Benches)
7. The Ld. Secretary, Ministry of Environment, Forest and Climate Change
8. The Ld. President/Ld. Vice President/Ld. Secretary, NGT Bar Association
9. NGT website
10. Guard file.